

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) No. 54 of 2020**

**IN THE MATTER OF:**

**AI-Sami Agro Products Pvt. Ltd. & Ors.**

**...Appellants**

**Vs.**

**Duan Hongli & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Aaditya A. Pande, Advocate**

**For Respondent: Mr. Nithin Chowdary Pavuluri, Advocate  
Mr. Javeed Hussein, Advocate for R-1-2**

**ORDER**

**(Through Virtual Mode)**

**24.02.2021:** Heard the Learned Counsel for the Appellant and the Learned Counsel for the Respondent.

Today, when the matter was taken up, Learned Counsel for the parties submits that there is some progress in possibility of settlement and prays for some more time. Prayer allowed.

List this matter again on **7<sup>th</sup> April, 2021**.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

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